

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-206
IB-1295/ND/2019
IA/3614/2020

IN THE MATTER OF:

M/s. Jammu & Kashmir Bank Ltd.

....Applicant

Vs.

M/s. VinayakRashi Steels Rolling Mills Pvt. Ltd. &Ors.

.....Respondent

SECTION

U/s 7 IBC Code 2016

Order delivered on 07.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Rudra Kahlon and Mr. Neeraj Bhatia for RP

For the Respondent

: Mr. Aschim Vachher for respondent and Mr. Vaibhav Dabas, Mr. Rajiv Rathi and Mr. Aditya for Ex-Directors.

ORDER

IA/3614/2020:-

The present application has been filed on behalf of RP under Section 19(2) & 70(1) of the IBC, 2016 seeking directions for taking over the affairs of the Corporate Debtor.

In course of hearing Mr. Rajeev and Mr. Aditya has appeared in person as Suspended Board of Director and Mr. Aschim has appeared on behalf of Suspended Board of Director and informed us that yesterday he has strictly complied the order of this Tribunal by handing over some of the documents, which are mentioned in the supplementary affidavit filed by the RP and Mr. Neeraj Bhatia, RP has appeared in person as well as his counsel , Mr. Rudra and submitted that he has received some of the documents referred in the supplementary affidavit filed on his behalf.

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Considering these facts that the part documents referred in the supplementary affidavit have been handed over to the RP and the Suspended Board of Director undertakes to handover all the documents referred in the supplementary affidavit on or before 09.10.2020, therefore, we are adjourning the case **for 12.10.2020**.

In the meantime, both RP as well as Suspended Board of Director to file the supplementary affidavit stating the documents which the Suspended Board of Director has been handover to the RP and which the RP have been received from the Suspended Board of Director mentioned in the supplementary affidavit filed by the RP.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)